

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ**ORDER SHEET OF THE HEARING ON 14th MARCH, 2023, 10:30 A.M.**

TP No. 205/CTB/2019, CP (IB) No. 1664/MB/2017, IA No. 158/CTB/2020
IA (IB) No. 307/CB/2022, IA (IB) No. 16/CB/2023, IA (IB) No. 87/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Indiabulls Real Estate Company Pvt. Ltd. -Vs- Crest Steel and Power Pvt. Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. Ratnanko Banerjee, Sr. Adv. } IA No.
Mr. Swayamjit Rout, Adv. } 16/23
Mr. Haripad Mohanty, Adv. } IA No. 158/20
Mr. S. Sourav, Adv. } IA No.307 &
Ms. Smriti Jha, Adv. } 87/23

For Respondent (s)

Mr. Anuj Singh, Adv. }
Mr. Shaswat Kr. Rout, Adv. } IA No. 16/23
Mr. S. Sourav, Adv. } IA No. 158/20

ORDER

Due to paucity of time, the matter could not be taken up for hearing. Matter adjourned to 18.04.2023 to be listed high on board.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)